

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.08.2019

ORDER NO. 172 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. **160/2019 for CESTAT, Mumbai** to the extent indicated below.

From **16.9.2019 to 27.9.2019 at 10.30 am** Ms. Archana Wadhwa, Hon'ble Member (J) will hear Single member Bench matters as notified.

Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar